

have been requested to expedite it. A clash occurred between the two villages on the 12th January, 1960, in which one man died and three others were injured.

Closure of Burmah Shell Refinery

425. { **Shri Narayanankutty Menon:**
Shri Nagi Reddy:
Shri T. B. Vittal Rao:
Shri Prabhat Kar:
Shrimati Parvathi Krishnan:
Shri Parulekar:
Shri Tangamani:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that the Burmah Shell Refineries Limited have shut down their refinery;

(b) if so, the reasons thereof;

(c) the total loss of production per day of various items of petroleum; and

(d) what steps have been taken to get the refinery reopened?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) Yes. The refinery suspended production from 31-1-1960 to 9-2-1960.

(b) On account of a strike by the refinery workers.

(c) Daily Loss in production was approximately:—

Motor Spirit	1,110 Tons.
Kerosene	1,350 "
High Speed Diesel Oil	1,530 "
Light Diesel Oil	380 "
Fuel Oil	1,980 "
Bitumen	670 "†
	7,020 Tons.

(d) The refinery resumed operations from 10-2-1960.

PAPERS LAID ON THE TABLE

AMENDMENT TO DELHI PANCHAYAT RAJ

The Deputy Minister of Home Affairs (Shrimati Alva): I beg to lay on the Table, under sub-section (3) of Section 102 of the Delhi Panchayat Raj Act, 1954, a copy of Notification No. F. 48/LRO/59, published in Delhi Gazette dated the 4th January, 1960, making certain amendments to the Delhi Panchayat Raj Rules, 1959. [Placed in Library See No. LT 1922/60.]

ANNUAL REPORT OF UGC

The Minister of Education (Dr. K. L. Shrimall): I beg to lay on the Table, under Section 18 of the University Grants Commission Act, 1956, a copy of the Annual Report of the University Grants Commission for the year from April, 1958 to March, 1959-60.)

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FIFTY-SIXTH REPORT

Sardar A. S. Saigal (Janjgir): I beg to present the Fifty-sixth Report of the Committee on Private Members' Bills and Resolutions.

12:04 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

ACCIDENT IN BHILAI STEEL PLANT

Shri S. M. Banerjee: (Kanpur): Under Rule 197, I beg to call the attention of the Minister of Steel, Mines and Fuel to the following matter of urgent public importance and I request that he may make a statement thereon:

"The accident in Bhilai Steel Plant resulting in the death of Mr. M. P. Petrenko, Russian Deputy Chief Engineer".

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): I regret to report that on the morning of the 22nd February, 1960 there was an accident in the Bhilai steel works resulting in the death of a senior Soviet